

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH

M.A./O.A./T.A. No. 1988

P. J. Mehta

Applicant(s)

Versus

K K Shah

Adv. for the petitioners.

Union of India & Ors

Respondent(s)

N S Shende

Adv. for the respondents.

Sr. No.	Date	Orders
	501 4/5/89	Seniors / Promotion (Copy Served)
	15/6/89	<p>Mr. K.K. Shah requests for time. Mr. N.S. Shende present. Adjourned to 15/6/89 for admission.</p> <p>Mr. K.K. Shah has filed sick note. Mr. N.S. Shende present. Adjourned to 4/7/89 for admission.</p> <p>15/6/89</p> <p>15/6/89</p>

(S. J. BHATT)
Deputy Registrar
Central Administrative Tribunal
Ahmedabad Bench

(R. P. Patel)
Deputy Registrar (J)
Central Administrative Tribunal,
Ahmedabad Bench.

(R.P.P.)

Sr. No.	Date	Order
	4/7/89	<p>Mr. K. K. Shah request for time. Mr. M. S. Shevde present. Relourneel to 3/8/89 for admission.</p> <p><u>Reason</u></p> <p style="text-align: right;">A. V. Kazi Deputy Registrar (D) Central Administrative Tribunal, Ahmedabad Bench.</p>
	7-11-89	<p>DA (At- change from 3-8-89 to 7-11-89 due to more than 15 Case i.e. heavy load)</p> <p>(DA-7-11-89 15 cases 15 cases 15 cases)</p>

1

O. A. 133/89

CORAM : HON'BLE MR. M. M. SINGH .. ADMINISTRATIVE MEMBER.
HON'BLE MR. G. S. SHARMA .. JUDICIAL MEMBER.

7.11.1989

Request for adjournment has been received from
Mr. K.K. Shah the learned advocate for the applicant.
Case is accordingly adjourned.

M. M. Singh

(M. M. Singh)
Administrative Member.

(G. S. Sharma)
Judicial Member.

R

MA/744/88

(2)

in

OA Stamp
No, 660/88

Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman
Hon'ble Mr. P.M. Joshi : Judicial Member

9/10/1988

Mr. N.S. Shevde learned advocate for the respondents wants 15 days time to file objection. Allowed.

Mr. Shevde waives notice for the respondents. Mr. K.K. Shah learned advocate for the applicant present. The case be posted on 16/11/1988 for order.

Pravin
(P.H. Trivedi)
Vice Chairman

Jm
(P.M. Joshi)
Judicial Member

a.a.bhatt